

ITEM NO.1502

COURT NO.11

SECTION XII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 2950-2951/2022

THE NATIONAL MEDICAL COMMISSION

Appellant(s)

VERSUS

POOJA THANDU NARESH & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.23402/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 29-04-2022 These appeals were called on for pronouncement of Judgment today.

Counsel for the parties

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Hon'ble Mr. Justice Hemant Gupta pronounced the reportable Judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice V. Ramasubramanian.

Application(s) for impleadment are allowed.

The appeals are disposed of.

Pending interlocutory application(s), if any, is/are disposed of.

(JAYANT KUMAR ARORA)
COURT MASTER

(RENU BALA GAMBHIR)
COURT MASTER

(Signed reportable Judgment is placed on the file)